

**Case No. M.S.-16/2021**


**Dated 03.12.2021**

Case record is put up today.

In view of Letter No. HC.VII-35/2020/4313/A dated 24.09.2021, of Hon'ble Gauhati High Court and in the light of Bengal, Agra and Assam Civil Courts (Assam Amendment) Act, 2021, this C/R is placed before Hon'ble Civil Judge, Dibrugarh for necessary action.

Office shall take necessary steps immediately.

Fixed as before.

  
Munsiff No. 1  
Dibrugarh